

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 01/S.O./2017

Date : 02.01.2017

Consequent upon elevation of Hon'ble Judges and in supersession of previous orders, the judgships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE KALPESH SATYENDRA JHAVERI	JAIPUR METROPOLITAN SIROHI
2.	HON'BLE MR. JUSTICE GOVIND MATHUR	JODHPUR METROPOLITAN, JODHPUR DISTRICT
3.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR PRATAPGARH
4.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHARATPUR
5.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	AJMER
6.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	BIKANER
7.	HON'BLE MR. JUSTICE M.N.BHANDARI	KOTA
8.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	ALWAR
9.	HON'BLE MRS. JUSTICE SABINA	JAIPUR DISTRICT
10.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	GANGANAGAR
11.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BUNDI
12.	HON'BLE MR. JUSTICE ALOK SHARMA	SIKAR
13.	HON'BLE MR. JUSTICE SANDEEP MEHTA	BHILWARA
14.	HON'BLE MR. JUSTICE J.K. RANKA	JHALAWAR
15.	HON'BLE MR. JUSTICE P.K. LOHRA	CHITTORGARH
16.	HON'BLE MR. JUSTICE V.S. SIRADHANA	TONK
17.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
18.	HON'BLE MR. JUSTICE ARUN BHANSALI	MERTA
19.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	DAUSA
20.	HON'BLE MR. JUSTICE B.L. SHARMA	JHUNJHUNU
21.	HON'BLE MR. JUSTICE PRAKASH GUPTA	SAWAIMADHOPUR
22.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	BALOTRA
23.	HON'BLE MR. JUSTICE DEEPAK MAHESHWARI	RAJSAMAND
24.	HON'BLE MR. JUSTICE VIJAY KUMAR VYAS	DHOLPUR
25.	HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA	CHURU
26.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	BANSWARA
27.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	DUNGARPUR
28.	HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI	KARAULI
29.	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	HANUMANGARH
30.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	BARAN
31.	HON'BLE MR. JUSTICE DINESH MEHTA	JALORE
32.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	JAISALMER

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Hon'ble Inspecting Judges of the area would advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

  
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/01

Date : 02.01.2017

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr. Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL